GOVERNMENT OF INDIA MINISTRY OFCOAL RAJYA SABHA QUESTION NO21.12.2009 ANSWERED ON

PRODUCTION OF COAL

3393 SHRI R.C. SINGH

Will the Minister of COALCOAL be pleased to state :-

- (a) whether it is a fact that out of 201 coal blocks allotted till March, 2009, only 25 have become operational;
- (b) if so, whether the above coal blocks have achieved the maximum level of coal production;
- (c) how the Coal Controller is monitoring the production and other aspects of 25 coal blocks;
- (d) whether it is also a fact that the allottees of the remaining coal blocks have highlighted some problems in exploitation of coal in a recent meeting;
- (e) if so, the details of the concerns expressed; and
- (f) how this Ministry is addressing those problems?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL AND MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION

(SHRI SRIPRAKASH JAISWAL)

- (a): Yes, Sir.
- (b): Out of 25 operational coal blocks, 8 blocks have achieved maximum level of production of coal. The block-wise details are given below:-
- SI Name of Coal Block Name of Allocattee No. 1 Talabira-I HINDALCO Industries Limited
- Tara (East) West Bengal State Electricity Board
- 3. Tara (West) West Bengal Power Development Corporation Limited 4- Gotitoria (East) & BLA Industries Ltd.
- 5. Gotitoria (West) 6. Gare Palma IV/1 Jindal Iron & Steel Ltd.
- 7 Gare Palma IV/5 Monnet Ispat Ltd.
- 8. Chotia Prakash Industries Ltd.
- (c): The Coal Controller under the Ministry of Coal has been mandated to monitor the progress of the milestone achieved by the mine and the end use projects in details. Office of the Coal Controller collects quarterly progress report of each coal block and associated EUP and compile the same and sends to the Ministry of Coal for review. Based on the report of Coal Controller, the progress in the development of coal blocks is reviewed at the Ministry level by a committee under the Chairmanship of Addl. Secretary (Coal). Office of the Coal Controller also collects monthly production data from the operational coal blocks.
- (d) to (f): The progress of allocated coal blocks as well as linked end use plant is reviewed in the review meeting held under the Chairmanship of Additional Secretary (Coal) alongwith the representatives from the Administrative Ministries and State Governments concerned. In the review meeting, allocatees present the status of progress made on the development of coal blocks as well as end use plants and they also share the difficulties faced at the field level with the Committee. The last review meeting was held on 22nd and 23rd June, 2009 with all the coal block allocattees to review the development of coal blocks and the end use projects. In the meeting the allocattees had indicated difficulties faced in obtaining statutory clearances and mining lease, preparing mining plan, acquisition of land, procuring machinery and equipment etc. for both mining as well as end-use project. The representatives of the concerned State Governments were requested to facilitate expeditious mitigation of difficulties faced by the

allocatees. The administrative Ministries concerned were also requested to undertake review at their level and facilitate expeditious development of end use projects.

In a meeting convened on 10.08.2009, the Minister of State (Independent Charge) for Coal had also asked the State Governments to form a Monitoring Committee headed by the Chief Secretary to facilitate expeditious development of coal/lignite blocks.